Extradition of Anderson

- *63. SHRI P. RAJEEVE: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether Government has taken any steps for the extradition of Anderson; and
- (b) if so, the steps that have been taken in this regard?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) and (b) In May 2003, a request for extradition in respect of Warren Anderson was made to the US Government. In June 2004, the US Government stated that the request of the Government of India could not be executed as it did not meet the relevant provisions of the India-US Extradition Treaty of 1999.

During 2004, 2005 and 2008, the Government of India took up the matter with the US Government requesting re-consideration of the latter's decision on the basis of additional inputs provided to them. However, the US Government reiterated their earlier position stating that no additional material from India had been received by the US authorities. A meeting of the Group of Ministers (GoM) was held on June 18-21, 2010 which examined all the matters related to Bhopal Gas Leak disaster. It has been decided by the GoM that the CBI, with the assistance of the Ministry of Law, Ministry of External Affairs and the Attorney General, would put together additional material in support of the request for extradition of Warren Anderson from the USA.

UN Convention against corruption

†*64. SHRI SHANTA KUMAR: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the date on which Government of India signed the UN Convention against corruption; and
 - (b) whether Government has ratified this Convention?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) Government of India signed the UN Convention against Corruption on 9 December 2005.

(b) No, Sir.

Running of generator from hydrogen gas

*65. SHRI SANJAY RAUT: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

[†]Original notice of the question was received in Hindi.

- (a) whether it is a fact that three students of Delhi Technological University have successfully run generator from hydrogen gas;
 - (b) if so, Government's response thereto; and
- (c) the details of steps taken or proposed to be taken by Government to encourage such young scientists for further research development in this regard so that dependence on petroleum products can be reduced in the country?

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI PRITHVIRAJ CHAVAN): (a) Yes Sir. Three Undergraduate students of Mechanical Engineering Department of Delhi Technological University have carried out a Project in partial fulfillment of their degree requirements on a Generator running on Hydrogen fuelled Spark Ignition (SI) engine.

- (b) It is only a demonstration project using Hydrogen as a fuel in an internal combustion engine. Hydrogen engines are being developed for power generation and also for transport application in several Centers. It will take several years to develop a techno-commercially viable product.
- (c) The Government has several schemes to support research and development and also the young scientists for scientific research and technology innovations. Hydrogen being a major thrust area for future clean energy, the Government is supporting research and development in this multi-disciplinary area in many institutions. Government has supported about 50 research projects in this area and the same are at various stages of implementation.

Centrally protected monuments in Haryana

- *66. DR. RAM PRAKASH: Will the PRIME MINISTER be pleased to state:
- (a) the details of Centrally protected monuments, archaeological sites and remains in Haryana; and
- (b) the amount spent annually by Government on their maintenance during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI V. NARAYANSAMY): (a) The details of Centrally protected monuments, archaeological sites and remains in Haryana are given in statement (See below).

(b) The amount spent for conservation and maintenance of these monuments during the last three years is as under: